

Seventeenth Loksabha

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Title: Regarding amending CSR rules -laid.

SHRI A. NARAYANA SWAMY (CHITRADURGA):The current attitude towards the use of CSR funds needs to be changed. Current practices are against the spirit of CSR. A new set of guidelines need to be implemented so as to ensure that the local community get basic facilities and better environment through CSR projects. A proper monitoring needs to be set up under the chairmanship of Hon'ble Member of Parliament representing Lok sabha in the area from where a company operates. Hon'ble MP can review the CSR implementation and he/she can even expand the coverage of MPLADS with co-funding from CSR. This will help the local people and local administration to converge the additional funds available under CSR for local development. Hence, the Centre should amend the CSR rules to facilitate local development.